

(d) if so, facts in details and steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). Information is being collected and will be laid on the Table of the House.

Total Area of B.C.C.L.

5012. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) total area of the B.C.C.L. as on 31st March, 1981 in terms of surface right and actual possession, facts in details with area-wise break-up;

(b) total area of land for which the BCCL has legal papers and the BCCL gave land revenue to the State Government as on 31st March, 1981 with the area-wise break-up;

(c) total land acquired by the BCCL from the peasants since nationalisation, facts in details with the area-wise break-up;

(d) whether it is a fact that most of the land the BCCL claims to be its own was illegally grabbed by the erstwhile private owners and the BCCL has simply inherited those illegal possessions without any papers; and

(e) if so, steps taken to legalise these possessions?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (e). The information is being collected and will be laid on the Table of the House.

Entertainment Expenses by B.C.C.Ls. Meetings and Advertisements

5013. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) cost incurred by the B.C.C.L. in entertainment of various meetings

and advertisements in the year 1980 and 1981; facts with details with month-wise break-up;

(b) cost incurred in the entertainment of the Trade Union leaders and advertisement of the charge-sheets and suspensions against the workers; facts in details for the same period;

(c) details of the meeting with the trade unions with the names of the trade unions associated with the entertainment and the newspapers getting lion's share of the advertisement; and

(d) whether there is any scope of economy in these matters if so, steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). Information is being collected and will be laid on the Table of the House.

Blueprint for Establishing Telecommunication Network within South Asian Countries

5014. SHRI CHINTAMANI JENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under the consideration of Government regarding the blueprint for establishing a telecommunications network within the South Asian countries; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) A statement is laid on the table of the House.

Statement

In connection with an agreement signed between the U.N. Economic Council for Asia and Far East (ECAFE, now ESCAP), United Nations Development Programme (UNDP), the International Telecommunication Union (ITU) and partici-